

ITEM NO.45

COURT NO.7

SECTION XVII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 7445/2023

RITHWIK PROJECTS PRIVATE LTD

Appellant(s)

VERSUS

ORIENTAL INSURANCE COMPANY LIMITED

Respondent(s)

(IA No. 215130/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT)

Date : 16-07-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

HON'BLE MR. JUSTICE PRASANNA BHALACHANDRA VARALE

For Appellant(s) Ms. Kiran Suri, Sr. Adv.
Mr. Purvesh Buttan, Adv.
Mr. S.j. Amith, Adv.
Mr. Prateek Chaudhary, Adv.
Ms. Vidushi Garg, Adv.
Dr. (mrs.) Vipin Gupta, AOR

For Respondent(s) Mr. Rajesh Kumar Gupta, AOR
Ms. Jyoti Kaushik, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner prays for
and is granted three weeks' time to file rejoinder
affidavit. List thereafter.

(SONIA BHASIN)
COURT MASTER (SH)

(RANJANA SHAILLEY)
COURT MASTER (NSH)